

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

O.A. No. 960/93

New Delhi, this the 11th day of September, 1998

**HON'BLE SHRI N.SAHU, MEMBER(A)
HON'BLE DR.A.VEDAVALLI, MEMBER(J)**

Sh. Sadhu Ram Gupta, Senior Audit
Officer O/O The Principal Director
of Audit, Delhi, A.G.C.R.
Building, New Delhi - 110002.

--APPLICANT.

(By Advocate: None)

Versus

1. The Comptroller and Auditor
General of India, New Delhi.
2. The Secretary, Govt. of
India, Ministry of Finance,
New Delhi.

--RESPONDENTS.

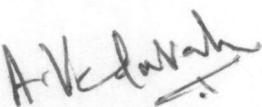
(By Advocate: None)

ORDER (ORAL)

BY HON'BLE SHRI N.SAHU, MEMBER(A)

We notice that on 19.8.98, nobody was present on
behalf of applicant. We had given one last chance on
that date.

Today also there is none present on behalf of
parties, even on the second call. O.A. is dismissed for
default and non-prosecution. No costs.


(DR. A VEDAVALLI)

MEMBER (J)


(N SAHU)
MEMBER (A)

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